

ORISSA HIGH COURT

FILING REPORT AS ON :05/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16945/2025	SANATAN SAHU @ PAPU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
2	D-BLAPL/16947/2025	HEMANANDA MODI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Maitri Vihar PS /53 /2025 () //	
3	D-BLAPL/16951/2025	AJAY YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /112 /2025 () //	
4	D-BLAPL/16952/2025	TRINATH PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BADABAZAR /137 /2025 () //	
5	D-BLAPL/16962/2025 BLAPL/5760/2025	AMIYA KUMAR SAHOO VS STATE OF ODISHA	BINI MISHRA VS	LALBAG /201 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000432/2025	
6	D-BLAPL/16967/2025	BANAMALI DHARA VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	LAIKERA /158 /2024 () //	
7	D-BLAPL/16974/2025	ASHOK GIRI VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	BALLIGUDA /75 /2024 () //	
8	D-BLAPL/16977/2025	JAGESH BHONSLE VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /301 /2024 () //	AOR20220000246C202500057
9	D-BLAPL/16979/2025	PABITRA SAMAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	TALCHER TOWN /142 /2025 () //	
10	D-BLAPL/16980/2025	SANJAY BARUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /25 /2025 () //	AOR20220003722C202500089
11	D-BLAPL/16981/2025	SK FIRDOSH VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BANAPUR P.S. /126 /2025 () //	AOD20240000001C202500129

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12	D-BLAPL/16982/2025	BISWAJIT NAIK @ JIBAN NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /308 /2025 () //	
13	D-BLAPL/16983/2025	SANIA @ SANATAN SWAIN VS STATE OF ODISHA	BIBHU DATTA BISWAL VS	NAYAGARH /149 /2025 () //	
14	D-BLAPL/16995/2025	SANKARSAN BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /155 /2024 () //	
15	D-BLAPL/17003/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
16	D-BLAPL/17011/2025	RABI @ RABINDRA @ RABI NARAYAN JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	KANAS /71 /2025 () //	
17	D-BLAPL/17016/2025	RAJAT BHUSAN PATTANAİK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANIGOCHA /43 /2025 () //	
18	D-BLAPL/17019/2025	BUDHADEV DEHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /5 /2025 () //	
19	D-BLAPL/17024/2025	RAMO SUNA @ RAMA SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /48 /2025 () //	
20	D-CMAPL/22966/2025	SUPRAVA JENA VS ADDL.COMMNR.SETTLEMENT CONSOLIDATION ,BALASORE	ADV. VS	// () //	
21	D-CMP/22941/2025	LAXMIDHAR PANDA VS MADHAB CHANDRA PANDA	PRAVASH CHANDRA JENA VS	// () //	
22	D-CMP/22976/2025	MANMATH BAG VS NIRUPAMA BAG	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202500034
23	D-CONTC/22926/2025	PADMA CHARAN PARMANİK	PRAVASH CHANDRA JENA	//	

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		VS	VS	()	
24	D-CONTC/22950/2025	MITALI PATRA, TAHASILDAR, TANGI RUPABANTA PADHAN	ADV.	//	
		VS	VS	()	
25	D-CONTC/22957/2025	KALIPRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA SUMATI NAYAK	ADV.	//	
		VS	VS	()	
26	D-CONTC/22961/2025	SHALINI PANDIT, I.A.S PANKAJINI BISWAL	ADV.	//	
		VS	VS	()	
27	D-CONTC/22965/2025	SHALINI PANDIT, I.A.S JOGESWAR DAS	ADV.	//	
		VS	VS	()	
28	D-CONTC/22968/2025	BISHNU BHABA BEHERA, EXECUTIVE ENGINEER(GENERAL MANAGER), PUBLIC HEALTH DIVISION, CUTTACK PRADIP KUMAR KEDIA	ADV.	//	
		VS	VS	()	
29	D-CRLA/16959/2025	AARTATRANA THATI, EXECUTIVE OFFICER, NAC, TUSURA JHULU DAS	BASANTA KUMAR DAS	BARIPADA SADAR /30 /2017	
		VS	VS	()	
30	D-CRLA/16969/2025	STATE OF ODISHA PARAMANANDA SAHU @ SONU SAHU	BHABANI SHANKAR DASPARIDA	NAWAPARA /11 /2022	
		VS	VS	()	
31	D-CRLA/16971/2025	STATE OF ODISHA NILESH KUMAR KAR	TARA PRASAD MOHAPATRA	EOW,BHUBANESWAR /15 /2023	
		VS	VS	()	
32	D-CRLLP/16964/2025	STATE OF ODISHA (O.P.I.D) BIJAYA KUMAR AGARWAL	BIJAYA KUMAR RAGADA	//0	
		VS	VS	()	
33	D-CRLMC/16950/2025	MUKESH KUMAR AGARWAL GOBINDA PRADHAN	BIRAJA PRASAD NANDA	KANJIPANI /38 /2014	
		VS	VS	()	
34	D-CRLMC/16953/2025	STATE OF ODISHA SUBIR KUMAR HOTA@SILU	GOURI KUMAR RATH	KABISURYANAGAR /238 /2025	
		VS	VS	()	

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35	D-CRLMC/16963/2025	STATE OF ODISHA SITA KAR VS	DURGA PRASAD DHAL VS	// MARINE PS AT JAMBO /138 /2024 ()	
36	D-CRLMC/16965/2025	STATE OF ODISHA ASHALATA NAYAK VS	SUDHANSU SEKHAR JENA VS	// //0 ()	
37	D-CRLMC/16984/2025	NANDAANANDA RAO DORA DASHARATHI KHILAR VS	DAYANIDHI MISHRA VS	// SORO /517 /2022 ()	
38	D-CRLMC/16986/2025	STATE OF ODISHA VISHWAJIT SAHOO VS	SUKANTA KUMAR NAYAK VS	// //0 ()	
39	D-CRLMC/16990/2025	PARBATI SAHOO BHARAT JENA VS	PRASANT KUMAR BARIK VS	// BONTH /103 /2015 ()	
40	D-CRLMC/16996/2025	STATE OF ODISHA SUSHREE DEEPALI DAS @ DIPALI DAS VS	SIDHARTHA MISHRA VS	// THELKOLOI PS /263 /2024 ()	
41	D-CRLMC/16998/2025	STATE OF ODISHA SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	// SUNDARGARH TOWN /289 /2024 ()	
42	D-CRLMC/17000/2025	STATE OF ODISHA CHERUKU DAYANAND VS	SWASTIK MOHANTY VS	// THELKOLOI PS /264 /2024 ()	
43	D-CRLMC/17004/2025	STATE OF ODISHA CHERUKU DAYANAND VS	SWASTIK MOHANTY VS	// THELKOLOI PS /265 /2024 ()	
44	D-CRLMC/17023/2025	STATE OF ODISHA SUBHRAKANTA DAS VS	GOPABANDHU MISRA VS	// // ()	AOR20220001297C202500150
45	D-CRLMC/17025/2025	STATE OF ODISHA HARICHANDRA MAHAPATRA @ HARISH CHANDRASUDHANREK PASAYAT VS	UDHARREK PASAYAT VS	// BARGARH /391 /2018 ()	AOR20250000161C202500024
		STATE OF ODISHA		//	

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46	D-CRLMC/17026/2025	PINTU @ ANURAGA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /25 /2020 () //	AOR20220001245C202500035
47	D-CRLMC/17027/2025	SAROJ SAHU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BARANGA /446 /2023 () //	AOR20250000161C202500025
48	D-CRLMP/16975/2025	ARTA BEHERA VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	//0 () //	
49	D-FAO/22954/2025	AUTHORIZED SIGNATURE, MAGMA HDI GENERAL INSURANCE CO. LTD.,BBSR VS JULI BEHERA	INDRANIL KANTA VS	// () //	
50	D-FAO/22970/2025	SANIA PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
51	D-MACA/22969/2025	RANJITA PANDA VS BHAJA PALEI	KARUNAKAR DAS VS	// () //	
52	D-WA/22932/2025	NUAPADA NOTIFIED AREA COUNCIL, NUAPADA VS TANKADHAR NAG	MANOJA KUMAR KHUNTIA VS	// () //	
53	D-WA/22949/2025	STATE OF ODISHA VS DR. MRS. RATNA SENGUPTA	SURYA NARAYAN PATNAIK, A.G.A VS	// () //	LOD20240000200C202500289
54	D-WA/22952/2025	STATE OF ODISHA VS RUDRADEV NAIK	SURYA NARAYAN PATNAIK, A.G.A VS	// () //	LOD20240000194C202500288
55	D-WA/22958/2025	STATE OF ODISHA VS RAJIT KUMAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// () //	LOD20240000200C202500288
56	D-WA/22959/2025	STATE OF ODISHA VS KANCHAN PRAVA MUND	SURYA NARAYAN PATNAIK,A.G.A VS	// () //	LOD20240000200C202500287
57	D-WA/22960/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500287

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		VS	VS	0	
		SUDHA RANI HOTA		//	
58	D-WP(C)/22925/2025	MADHUSMITA SAHOO	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-WP(C)/22927/2025	SAVIOURS EDUCATION TRUST, RANAPASI, DHENKANAL	ANIL KUMAR GUMANSINGH	//	
	WP(C)/15835/2025	VS	VS	0	
		UNION OF INDIA		//	
60	D-WP(C)/22928/2025	KRUPASINDHU DIXIT	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-WP(C)/22929/2025	AJIT KUMAR DAS MAHARAJ	GOPINATH MISHRA	//	
	WP(C)/15817/2025	VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
62	D-WP(C)/22930/2025	DR.GITANJALI MOHAPATRA	SASWATA PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
63	D-WP(C)/22931/2025	RABINDRA NATH DEY	SUSHANTA KUMAR MISHRA	//	
	WP(C)/15829/2025	VS	VS	0	
		STATE OF ORISSA		//	
64	D-WP(C)/22933/2025	ABHIMANYU MOHANTA	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
65	D-WP(C)/22934/2025	DEBASHIS GIRI	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
66	D-WP(C)/22935/2025	BIJAY PATRA	BINOD KUMAR HATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
67	D-WP(C)/22936/2025	JAYANTA KUMAR PAL	SUSHANTA KUMAR MISHRA	//	
	WP(C)/15837/2025	VS	VS	0	
		STATE OF ORISSA		//	
68	D-WP(C)/22937/2025	TILOTTAMA NAYAK	PABITRA KUMAR BEHERA	//	
		VS	VS	0	

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69	D-WP(C)/22938/2025 WP(C)/15828/2025	STATE OF ODISHA ANNAPURNA DAS VS COLLECTOR, JAJPUR	SOMA PATNAIK VS	// // 0 //	
70	D-WP(C)/22939/2025	RAMESH CHANDRA SAHOO VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
71	D-WP(C)/22940/2025	NALINI PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
72	D-WP(C)/22942/2025	FIROJ KUMAR PATTANAIAK VS STATE OF ODISHA	NITYANANDA PANDA VS	// 0 //	
73	D-WP(C)/22943/2025	SADHU CHARAN PARIDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //	
74	D-WP(C)/22944/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
75	D-WP(C)/22945/2025	DWARIKA NATH PANIGRAHI VS ADDITIONAL STATE TAX OFFICER, CT AND	ITISHREE TRIPATHY VS GST, NABARANGPUR CIRCLE	// 0 //	
76	D-WP(C)/22946/2025 WP(C)/15833/2025	HINDUJA LEYLAND FINANCE LTD., CUTTACK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
77	D-WP(C)/22947/2025	RABINDRA PUJARI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA - II RANGE	ITISHREE TRIPATHY VS	// 0 //	
78	D-WP(C)/22948/2025	SIBANI SANKAR RATH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
79	D-WP(C)/22951/2025	KOUSALYA JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	

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80	D-WP(C)/22953/2025	SHAKTI PRASAD SAHOO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
81	D-WP(C)/22955/2025	PANKAJINI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
82	D-WP(C)/22956/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
83	D-WP(C)/22962/2025	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
84	D-WP(C)/22963/2025	KHIROD KUMAR SAHOO VS GOVT OF INDIA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
85	D-WP(C)/22964/2025	PRASHANT KUMAR BEHERA VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //	
86	D-WP(C)/22967/2025	UPENDRA KUMAR PANDA VS DEAN AND PRINCIPAL, M.K.C.G.MEDICAL COLLEGE , BERHAMPUR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
87	D-WP(C)/22971/2025	LINGARAJ SADANGI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
88	D-WP(C)/22972/2025	SREE METALIKS LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500040
89	D-WP(C)/22973/2025	LAXMAN PRUSETH VS DISTRICT EDUCATION OFFICER, SAMBALPUR	DINESH KUMAR MOHANTY VS	// 0 //	AOD20220003518C202500028
90	D-WP(C)/22974/2025	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
91	D-WP(C)/22975/2025	GOURI NAIK	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500038

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/22977/2025	PURNA CHANDRA MOHAPATRA	PRABHAT KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-ABLAPL/16946/2025	SHIBA SING @ SHANKARSHAN SING	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-ABLAPL/16948/2025	SK. RIJUAN MAHAMMAD	JAYANTA KUMAR MAJHI	BALASORE SADAR /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-ABLAPL/16949/2025	CHANDAN GIRI	SUBHANKAR ROUT	RAIRANGPUR TOWN /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-ABLAPL/16954/2025	JAGDISH GIRI	SUBHANKAR ROUT	RAIRANGPUR TOWN /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-ABLAPL/16955/2025	DIBYA RANJAN SAMAL	KUMAR PRAJWAL	DHARMASALA /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-ABLAPL/16956/2025	SUBRAT JENA	KARTIK CHANDRA TRIPATHY	DHARMASALA /323 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-ABLAPL/16957/2025	SUBASH CHANDRA GIRI	SUBHANKAR ROUT	RAIRANGPUR TOWN /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-ABLAPL/16958/2025 ABLAPL/6594/2025	GITANJALI PATTANAYAK	JEMIMA SARKAR	JHIRPANI P.S. /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-ABLAPL/16960/2025	SHANKAR THAKUR @ SHANKAR SHARMA	PABITRA KUMAR NAYAK	BANDOMUNDA /5 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-ABLAPL/16961/2025	ARUPANANDA JENA	KARTIK CHANDRA TRIPATHY	DHARMASALA /323 /2025	
		VS	VS	()	

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103	D-ABLAPL/16966/2025	STATE OF ODISHA MADHUSMITA NAYAK VS	KARTIK CHANDRA TRIPATHY VS	// DHARMASALA /323 /2025 ()	
104	D-ABLAPL/16968/2025	STATE OF ODISHA KALIA BHOI VS	AMIT KUMAR NATH VS	// CHHENDIPADA /249 /2025 ()	
105	D-ABLAPL/16970/2025	STATE OF ODISHA SUNITA SENAPATI VS	MRUTYUNJAY MOHANTY VS	// NIMAPADA /125 /2025 ()	
106	D-ABLAPL/16972/2025	STATE OF ODISHA BANAMALI JENA VS	PRAHALLAD MAHALI VS	// MARSHAGHAI /97 /2025 ()	
107	D-ABLAPL/16973/2025	STATE OF ODISHA D.SAUBHAGYABATI PATRA VS	NIKUNJA KUMAR ROUT VS	// INFOVALLY UPD BHUBANESWAR /11 /2023 ()	
108	D-ABLAPL/16976/2025	STATE OF ODISHA RATIKANT SAMAL VS	KUMAR PRAJWAL VS	// DHARMASALA /216 /2025 ()	
109	D-ABLAPL/16978/2025	STATE OF ODISHA BASANTA JENA VS	SANTOSH KUMAR MAHANTY VS	// CUTTACK SADAR /276 /2025 ()	
110	D-ABLAPL/16985/2025	STATE OF ODISHA BANGURU @ BASANTA DAS VS	DHARMENDRA SETHY VS	// SORO /255 /2018 ()	
111	D-ABLAPL/16987/2025	STATE OF ODISHA NILAKANTHA DAS @ NILAKANTA DASH VS	PRASANNA KUMAR ROUSTRAY VS	// DHAMNAGAR /160 /2025 ()	
112	D-ABLAPL/16988/2025	STATE OF ODISHA SARAT CHANDRA RAY VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /168 /2014 ()	
113	D-ABLAPL/16989/2025	STATE OF ODISHA ANIL TAREI @ ANIL TARAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /106 /2025 () //	

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114	D-ABLAPL/16991/2025	GOLAP BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANDA VS	BARAMBA /125 /2025 () //	
115	D-ABLAPL/16992/2025	PABITRA MOHAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /61 /2025 () //	
116	D-ABLAPL/16993/2025	NAGBHUSAN PATTNAIK @ CHANDAN @ NAGBHUSAN PATTNAIK VS STATE OF ODISHA	ANBUTIRANAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 () //	
117	D-ABLAPL/16994/2025	SUJIT MOHANTY @ SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	NALCO /144 /2025 () //	
118	D-ABLAPL/16997/2025	ARUP KUMAR DAS @ ARUP DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /90 /2025 () //	
119	D-ABLAPL/16999/2025	SK.ADIM @ SK.AZIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /149 /2025 () //	
120	D-ABLAPL/17001/2025	SAMARENDRA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /67 /2025 () //	
121	D-ABLAPL/17002/2025	BABUNA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /254 /2025 () //	
122	D-ABLAPL/17005/2025	LAXMIKANTA SEN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /42 /2025 () //	
123	D-ABLAPL/17006/2025	PRASANT KUMAR MALLIK VS STATE OF ODISHA	ABESH KAMAL VS	BAIDESWAR /91 /2025 () //	AOR20230000513C202500003
124	D-ABLAPL/17007/2025	GYANA RANJAN PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /64 /2025 () //	AOR20220001297C202500148
125	D-ABLAPL/17008/2025	SUSAMA MALLIK	AMULYA RATNA PANDA	JENAPUR /193 /2025	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-ABLAPL/17009/2025	DEVI PRASAD JENA @ BUBU JENA	DEBA KUMAR RATH	KHANDAGIRI P.S. /76 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-ABLAPL/17010/2025	SHAIKH JAFAR	SUKANTA KUMAR NAYAK	PURUNABAZAR /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-ABLAPL/17012/2025	IBTEHAJ SAROSH	LALATENDU PRADHAN	DARGHA BAZAR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-ABLAPL/17013/2025	HRUSHIKESH JENA	SOUBHAGYA KUMAR DASH	NANDIPADA /153 /2025	AOR20220001631C202500140
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-ABLAPL/17014/2025	RAJESH KHAN	SUKANTA KUMAR NAYAK	DHUSURI /252 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-ABLAPL/17015/2025	MITU BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /413 /2025	AOR20220001631C202500139
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-ABLAPL/17017/2025	ABHIMANYU BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /412 /2025	AOR20220001631C202500138
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-ABLAPL/17018/2025	KALYANI MOHAPATRA	SUSANTA KUMAR BARAL	AIRPORT /335 /2024	AOR20220001297C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-ABLAPL/17020/2025	SOUBHAGYA KHUNTIA @ GUDU	MRUTYUNJAY MOHANTY	NIMAPADA /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-ABLAPL/17021/2025	BHARAT JENA	PRASANT KUMAR BARIK	BONTH /146 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-ABLAPL/17022/2025	DEEPAK NAYAK	SATYAJIT MOHAPATRA	NISCHINTAKOILI /58 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :05/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SA/35/2001 SA/35/2001	JADUNATH ROUT MP	M/S.SAMARESWAR MOHANTY,M/S.PABITRA KU. NAYAK,H.B.DASH,	174/2025
2	D-CRLREV/361/2022 CRLREV/361/2022	SURENDER MP		446/2025
3	D-CRLREV/34544/2024 CRLREV/680/2024	BAMA @ RUPESH RANA MP	SATYAJIT MOHAPATRA	447/2025
4	D-FAO/19181/2025 FAO/ /	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., MP	GENRAL INSURANCE CO. LTD., KHORDHA	521/2025
5	D-FAO/16504/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., MP	GENRAL INSURANCE CO. LTD., KHUDA	522/2025
6	D-FAO/16516/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., MP	GENRAL INSURANCE CO. LTD., KHUDA	523/2025
7	D-FAO/22954/2025 FAO/ /	AUTHORIZED SIGNATURE, MAGMA HDI GENERAL INSURANCE CO. LTD., MP	BBSR	524/2025
8	D-BLAPL/10174/2025 BLAPL/3799/2025	RANJITA NAIK MP	BIKASH KUMAR DASH	671/2025
9	D-BLAPL/10176/2025 BLAPL/3721/2025	MUKESH SETHI MP	BIKASH KUMAR DASH	672/2025
10	D-BLAPL/31526/2024 BLAPL/10679/2024	SANJAY KUMAR PRADHAN @ SANJU MP	DEVASHIS PANDA	673/2025
11	D-BLAPL/17003/2025 BLAPL/ /	ARUN KUMAR SAHOO MP	SUSHANTA HARICHANDAN	674/2025
12	D-RSA/374/2023 RSA/374/2023	P. NARASIMHA MP	AMITAV TRIPATHY,BIRAJA PRASAD TRIPATHY	813/2025
13	D-CMP/22722/2025 CMP/842/2025	RATANLAL AGRAWAL MP	SURAJ MOHANTY	881/2025
14	D-ABLAPL/15863/2016 ABLAPL/15863/2016	SANTOSH PUROHIT MP		1097/2025
15	D-ABLAPL/32679/2024 ABLAPL/12177/2024	HEMANT KUMAR MOHAPATRA MP		1098/2025
16	D-ABLAPL/10695/2025 ABLAPL/4213/2025	BIJAY DAS @ BANGURU DAS MP	AMULYA RATNA PANDA	1099/2025
17	D-ABLAPL/36969/2024 ABLAPL/14122/2024	ASHOK JANI MP		1100/2025
18	D-CRLMC/16953/2025 CRLMC/ /	SUBIR KUMAR HOTA@SILU MP	GOURI KUMAR RATH	1464/2025
19	D-CRLMC/16965/2025 CRLMC/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	1465/2025
20	D-CRLMC/16965/2025 CRLMC/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	1466/2025
21	D-CRLMC/2892/2024 CRLMC/314/2024	SURESH DIP MP	DR.SIMANCHALLA RANJIT	1467/2025
22	D-CRLMC/16984/2025 CRLMC/ /	DASHARATHI KHILAR MP	DAYANIDHI MISHRA	1468/2025
23	D-CRLMC/16986/2025 CRLMC/ /	VISHWAJIT SAHOO MP	SUKANTA KUMAR NAYAK	1469/2025
24	D-CRLMC/16998/2025 CRLMC/ /	SUSHAMA KUJUR MP	PRAMOD CHANDRA SEJPADA	1470/2025
25	D-CRLMC/17026/2025 CRLMC/ /	PINTU @ ANURAGA PARIDA MP	SURYAKANTA DWIBEDI	1471/2025
26	D-MACA/19182/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	GENRAL INSURANCE CO. LTD.,KHURDA	

	MACA/ /	MP		1483/2025
27	D-MACA/19168/2025	D.M.,RELIANCE GENERAL INSURANCE, KHURDA	KUPRUDATTA	
	MACA/ /	MP		1484/2025
28	D-MACA/19002/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., KHURDA	INDON SOMPHAN	
	MACA/ /	MP		1485/2025
29	D-MACA/19005/2025	SHRIRAM GENERAL INSURANCE CO. LTD.,DAMPUR, KHAMSTHAN	DANPUR, KHAMSTHAN	
	MACA/ /	MP		1486/2025
30	D-MACA/19005/2025	SHRIRAM GENERAL INSURANCE CO. LTD.,DAMPUR, KHAMSTHAN	DANPUR, KHAMSTHAN	
	MACA/ /	MP		1487/2025
31	D-MACA/20629/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SAMBALPUR	BAMPURI KHAN	
	MACA/ /	MP		1488/2025
32	D-MACA/22969/2025	RANJITA PANDA	KARUNAKAR DAS	
	MACA/ /	MP		1489/2025
33	D-CRLA/16959/2025	JHULU DAS	BASANTA KUMAR DAS	
	CRLA/ /	MP		1547/2025
34	D-CRLA/16959/2025	JHULU DAS	BASANTA KUMAR DAS	
	CRLA/ /	MP		1548/2025
35	D-CRLA/16971/2025	NILESH KUMAR KAR	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1549/2025
36	D-CRLA/16971/2025	NILESH KUMAR KAR	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1550/2025
37	D-CRLA/31908/2024	PRATAP PATTNAIK	SARATHI JYOTI MOHANTY	
	CRLA/1188/2024	MP		1551/2025
38	D-WA/22932/2025	NUAPADA NOTIFIED AREA COUNCIL, NUAPADA	PANDA KUMAR KHUNTIA	
	WA/ /	MP		2784/2025
39	D-WA/22932/2025	NUAPADA NOTIFIED AREA COUNCIL, NUAPADA	PANDA KUMAR KHUNTIA	
	WA/ /	MP		2785/2025
40	D-WA/22949/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2786/2025
41	D-WA/22949/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2787/2025
42	D-WA/22949/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2788/2025
43	D-WA/22952/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2789/2025
44	D-WA/22952/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2790/2025
45	D-WA/22952/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2791/2025
46	D-WA/22958/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2792/2025
47	D-WA/22958/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2793/2025
48	D-WA/22958/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2794/2025
49	D-WA/22959/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2795/2025
50	D-WA/22959/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2796/2025
51	D-WA/22959/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2797/2025
52	D-WA/22960/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2798/2025
53	D-WA/22960/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2799/2025
54	D-WA/22960/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2800/2025
55	D-WP(C)/22252/2025	BUDDHADEB MEHER	AMIT KUMAR NATH	
	WP(C)/ /	MP		9497/2025
56	D-WP(C)/22254/2025	GHANASHYAM PATEL	AMIT KUMAR NATH	
	WP(C)/ /	MP		9498/2025
57	D-WP(C)/22249/2025	DILIP KUMAR MEHER	AMIT KUMAR NATH	
	WP(C)/ /	MP		9499/2025

58	D-WP(C)/22243/2025 WP(C)/ /	UMESH CHOUDHURY MP	AMIT KUMAR NATH	9500/2025
59	D-WP(C)/22907/2025 WP(C)/ /	NABIN NANDA MP	RONIT GHOSH	9501/2025
60	D-WP(C)/22929/2025 WP(C)/15817/2025	AJIT KUMAR DAS MAHARAJ MP	GOPINATH MISHRA	9502/2025
61	D-WP(C)/22930/2025 WP(C)/ /	DR.GITANJALI MOHAPATRA MP	SASWATA PATNAIK	9503/2025
62	D-WP(C)/22931/2025 WP(C)/15829/2025	RABINDRA NATH DEY MP	SUSHANTA KUMAR MISHRA	9504/2025
63	D-WP(C)/22934/2025 WP(C)/ /	DEBASHIS GIRI MP	SUSHANTA KUMAR MISHRA	9505/2025
64	D-WP(C)/22936/2025 WP(C)/15837/2025	JAYANTA KUMAR PAL MP	SUSHANTA KUMAR MISHRA	9506/2025
65	D-WP(C)/22938/2025 WP(C)/15828/2025	ANNAPURNA DAS MP	SOMA PATNAIK	9507/2025
66	D-WP(C)/22939/2025 WP(C)/ /	RAMESH CHANDRA SAHOO MP	SUSHANTA KUMAR MISHRA	9508/2025
67	D-WP(C)/22942/2025 WP(C)/ /	FIROJ KUMAR PATTANAİK MP	NITYANANDA PANDA	9509/2025
68	D-WP(C)/22946/2025 WP(C)/15833/2025	HINDUJA LEYLAND FINANCE LTD., CUTTACK MP	PRAKASH KUMAR MISHRA	9510/2025
69	D-WP(C)/18397/2025 WP(C)/12545/2025	ANTARYAMI BALIARSINGH MP	DR.SIMANCHALLA RANJIT	9511/2025
70	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA MP	SHAKTI DATTA TRIPATHY	9512/2025
71	D-WP(C)/22953/2025 WP(C)/ /	SHAKTI PRASAD SAHOO MP	GANESH PRASAD SAMAL	9513/2025
72	D-WP(C)/22955/2025 WP(C)/ /	PANKAJINI NAIK MP	SUKANTA KUMAR MISHRA	9514/2025
73	D-WP(C)/22962/2025 WP(C)/ /	JYOTI RANJAN MOHAPATRA MP	SHASHI BHUSAN JENA	9515/2025
74	D-WP(C)/20608/2025 WP(C)/14143/2025	PRAMODINI DASH MP		9516/2025
75	D-WP(C)/20606/2025 WP(C)/14140/2025	PRAMODINI DASH MP		9517/2025
76	D-WP(C)/22967/2025 WP(C)/ /	UPENDRA KUMAR PANDA MP	SUKANTA KUMAR NAYAK (2)	9518/2025
77	D-WP(C)/22971/2025 WP(C)/ /	LINGARAJ SADANGI MP	SHASHI BHUSAN JENA	9519/2025
78	D-WP(C)/22972/2025 WP(C)/ /	SREE METALIKS LIMITED MP	KSHIROD KUMAR SAHOO	9520/2025